

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/972/2024, IA (IBC)/971/2024, Intervention Petition (IBC)/11/2024, Intervention Petition (IBC)/12/2024, Intervention Petition (IBC)/13/2024, Intervention Petition (IBC)/14/2024, Intervention Petition (IBC)/15/2024, IA (IBC)/765/2024, Intervention Petition (IBC)/10/2024, IA (IBC)/773/2024, IA (IBC)(Plan)/08/2024, IA (IBC)/726/2024, IA (IBC)/373/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/972/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. For filing of counter by the Respondent, **matter is adjourned to 05.06.2024.**

IA (IBC)/971/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. For filing of counter by the Respondent, **matter is adjourned to 05.06.2024.**

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(2)

Intervention Petition (IBC)/11/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. Counter be filed within one week, rejoinder, if any, may be filed within next week. **Matter is adjourned to 05.06.2024.**

Intervention Petition (IBC)/12/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. Counter to be filed within one week, rejoinder, if any, may be filed within next week. **Matter is adjourned to 05.06.2024.**

Intervention Petition (IBC)/13/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. Counter to be filed within one week, rejoinder, if any, may be filed within next week. **Matter is adjourned to 05.06.2024.**

Intervention Petition (IBC)/14/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. Counter to be filed within one week, rejoinder, if any, may be filed within next week. **Matter is adjourned to 05.06.2024.**

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(3)

Intervention Petition (IBC)/15/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. Ravi Charan for the Applicant.

Ld. Senior Counsel along with Mr. Srikanth Rathi for the Respondent.

Ld. Senior Counsel along with Mr. Srikanth Rathi has taken service on behalf of the Respondent. Counter to be filed within one week, rejoinder, if any, may be filed within next week. **Matter is adjourned to 05.06.2024.**

IA (IBC)/765/2024 Intervention Petition (IBC)/10/2024

Present: Ld. Senior Counsel Mr. Shyam Sundar along with Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. Siddhart Srivastava, Srikanth Rathi & Udit Singh for the Resolution Professional.

Mr. Birendra Kumar Agarwal, Resolution Professional.

Ld. Senior Counsel Mr. Krishnedu Dutta along with MR. T. Palash for the CoC.

Arguments heard.

Both parties are at liberty to file written submissions not more than 3 pages within a week. **Matter is adjourned to 05.06.2024.**

IA (IBC)/773/2024

Present: Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. Siddhart Srivastava, Srikanth Rathi & Udit Singh for the Resolution Professional.

Mr. Birendra Kumar Agarwal, Resolution Professional.

Orders reserved.

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(4)

IA (IBC)/726/2024

Present: Ld. Senior Counsel Mr. Shyam Sundar along with Mr. Jagadish for the Applicant.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. Siddhart Srivastava, Srikanth Rathi & Udit Singh for the Resolution Professional.

Mr. Birendra Kumar Agarwal, Resolution Professional.

Ld. Senior Counsel Mr. Krishnedu Duttta along with MR. T. Palash Taing for the CoC.

Arguments heard.

Both parties are at liberty to file written submissions not more than 1 page within a week. **Matter is adjourned to 05.06.2024.**

IA(IBC)(PLAN)/08/2024

Present: Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. Siddhart Srivastava, Srikanth Rathi & Udit Singh for the Resolution Professional.

Mr. Birendra Kumar Agarwal, Resolution Professional.

Ld. Senior Counsel Mr. Shyam Sundar along with Mr. Y. Suryanarayana for the Respondent.

Matter is adjourned to 05.06.2024.

IA (IBC)/373/2024

Present: Ld. Senior Counsel Mr. Shyam Sundar along with Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. Siddhart Srivastava, Srikanth Rathi & Udit Singh for the Resolution Professional.

Mr. Birendra Kumar Agarwal, Resolution Professional.

Ld. Senior Counsel Mr. Krishnedu Duttta along with MR. T. Palash Taing for the CoC.

Matter is adjourned to 05.06.2024.

Sd/-

MEMBER (T)

Vamsi

Sd/-

MEMBER